

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125(Pt.2)/2008/ 4622 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Helen Dawngliani,
Registrar(Admn.), Gauhati high Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 7th December, 2020.

Sub:- Leave.

Ref:- Your letter dated 27.11.2020

Madam,

With reference to the above, I am directed to inform you that the prayer of Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei Judicial District, regarding for 4 (four) days casual leave w.e.f. 14.12.2020 to 17.12.2020, along with station leave permission from 12.12.2020 till 11.01.2021, has been granted, in supersession of his earlier granted earned leave for the same period. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Shri Guite may be informed accordingly.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-125(Pt.2)/2008/ 4623 /A. dtd. 7/12/2020
Copy to:

1. ✓ The Project Manager, Gauhat High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)